

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 20th May, 2025

S.O 133 .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdictions of District Kupwara.

S.No.	Name of the officer (Mr.)	Designation/Place of posting
01	Gulzar Ahmad- JKAS	Additional Deputy Commissioner, Kupwara
02	Kaiser Bashir Magray, Jr. JKAS	Tehsildar, Villgam
03	Tahir Javid Tantray- Jr. JKAS	Tehsildar, Trehgam
04	Masroor Gayas, Jr. JKAS	Tehsildar, Lalpora

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated :- 20 -05 - 2025

No. LAW- Powr/12/2022-10

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. Deputy Commissioner Kupwara. This is with reference to letter No. DCK/PS/2025/01/1236-39 Dated:- 16-05-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Additional Secretary to Government
Department of Law, Justice & PA

